## GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

#### LOK SABHA UNSTARRED QUESTION NO.957 TO BE ANSWERED ON 07.02.2020

#### **Preservation of Wetland**

# 957. SHRI SUDHAKAR TUKARAM SHRANGARE: SHRI ABDUL KHALEQUE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has formulated any plan to identify and restore all the wetlands across the country;
- (b) if so, the details thereof along with the details of wetlands identified for the purpose so far, State/UT-wise;
- (c) whether the Government is considering any policy for preservation of wetlands which are fast depleting and if so, the details thereof;
- (d) whether the Government has proposed any law that prevent destruction of mangrove forest for development works in both reserved areas and Government lands and if so, the details thereof;
- (e) if not, whether the Government intends to propose any other law regarding the same and if so, the details thereof; and
- (f) the steps taken by the Government to combat land degradation due to desertification, soil erosion and depletion of wetlands in a time bound manner?

## ANSWER

# MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

(a) to (c) Ministry of Environment, Forest & Climate Change (MoEF&CC) is currently implementing a centrally sponsored scheme namely, National Plan for Conservation of Aquatic Eco-systems (NPCA) for conservation and management of wetlands in the country on cost sharing basis between Central Government and respective State Governments. The scheme aims at holistic conservation and restoration of wetlands including lakes for achieving the desired water quality enhancement, besides improvement in biodiversity and ecosystem through an integrated and multidisciplinary approach and a common regulatory framework.

Under the 100 Days Action Plan, the Ministry initiated a programme for rejuvenation and restoration of 130 wetlands identified in consultation with State Governments/UTs wherein, a four-pronged approach was followed for each wetland to prepare Brief Documents and Wetland Health Cards, institute Wetland *Mitras* and formulate Integrated Management

Plans.Four Handholding workshops and four Regional Workshops were also conducted for capacity building of the wetland managers and nodal officers.

The Central Government has also notified the Wetlands (Conservation & Management) Rules, 2017 superseding the Wetlands (Conservation and Management) Rules, 2010. Guidelines for these rules have also been released.

(d) & (e) The Government has been taking steps to protect and enhance mangrove cover in the country through promotional as well as regulatory measures. The promotional measures are being implemented through a central sector scheme under National Coastal Mission Programme of the Ministry.

Regulatory measures are implemented through Coastal Regulation Zone (CRZ) Notification (2019) under the Environment (Protection) Act, 1986; the Wild Life (Protection) Act, 1972; the Indian Forest Act, 1927; the Biological Diversity Act, 2002; and rules under these acts as amended from time to time.

(f) National Afforestation & Eco Development Board (NAEB) of the Ministry is implementing the "National Afforestation Programme (NAP)" for ecological restoration of degraded forest areas under which an area of over 2 million hectares has been approved for afforestation. NAP also supports Soil Moisture Conservation activities to improve the soil moisture regime in the implementation area alongwith providing livelihood support for the locals. This multi activity, multi target and multi benefit approach is helpful in checking land Degradation.

Other schemes like Green India Mission provide funds under Compensatory Afforestation Fund Management and Planning Authority (CAMPA), Nagar Van Yojana, etc. also help in checking degradation and restoration of forest landscape. Ministry also promote tree outside forests realizing that the country has a huge potential for increasing its Trees Outside Forest area through expansion of agroforestry, optimum use of wastelands and vacant lands.

\*\*\*\*\*

# Annexure

List of wetlands selected under 100 days action plan	for rejuvenation and restoration of
wetlands in the country	

S. No.	Name of the State along with number of wetlands selected	S. No.	Name of the Wetland
1.	Andhra Pradesh (5)	1.	Kolleru
		2.	PeraliPoguruBaptala
		3.	Coringa
		4.	Pulicat
		5.	Nelapattu
2.	Arunachal Pradesh (5)	6.	Sungester
		7.	Glaw Lake
		8.	PasangSonam Tso
		9.	Mehao Lake
		10.	Sally Lake
3.	Assam (2)	11.	DeeporBeel
		12.	UrpadBeel
4.	Bihar (3)	13.	Kanwar
		14.	Baraila
		15.	Motijheel
5.	Chhattisgarh (5)	16.	Swami VivekanandSarovar
		17.	Balrampur
		18.	Govindban
		19.	Pidhi
		20.	Upanpal
6.	Delhi (5)	21.	Sanjay
		22.	HauzKhas
		23.	Bhalswa Lake
		24.	Smritivan Lake(Kondli
			Delhi
		25.	Smritivan lake( vasantkunj)
7.	Gujarat (9)	26.	Chandrabhaga
		27.	Khijadiya
		28.	Vadhvana
		29.	Thol
		30.	Nalsarovar
		31.	Mokarsagar
		32.	Pariej
		33.	Kanewal
		34.	Dykes of sardarsarovar
8.	Goa (1)	35.	Bonvol lake
9.	Haryana (2)	36.	Bhindawas
		37.	Sultanpur

10.	Himachal Pradesh(6)	38.	Chandertal
		39.	Pong Dam
		40.	Renuka
		41.	Prashar
		42.	Rewalsar
		43.	Khajjiar
11.	Jammu & Kashmir (6)	44.	Hokera
		45.	Surinsar-Mansar
		46.	Wular
		47.	Pangong
		48.	Gharana
		49.	Tsomoriri
12.	Jharkhand (5)	50.	lalmatia
		51.	Barkipona
		52.	Tegaoan
		53.	Rakamsera
		54.	Amboadan
13.	Karnataka (11)	55.	Aghanashini
		56.	Bellandur
		57.	Varthur
		58.	Magadhi
		59.	Gudavi Brid Sanctuary
		60.	Bonal
		61.	Heggeri
		62.	Hidkal
		63.	Ranganthittu
		64.	KG Koppa
		65.	Kokkarefellur
14.	Kerala (4)	66.	Sasthamkotta
		67.	Water Quality
		68.	Ashtamudi
		69.	Vellayani
15.	Madhya Pradesh (2)	70.	Bhoj
		71.	Sirpur
16.	Maharashtra (6)	72.	Nandur-Madhyameshwar
		73.	Ujani
		74.	Vihar
		75.	Powai
		76.	Lonar
		77.	Rankala
17.	Manipur (2)	78.	Loktak
		79.	Pumlen
18.	Meghalaya (1)	80.	Umiam
19.	Mizoram (4)	81.	Palak

		82.	Tamdil
		83.	R.Tutorial HEP
		84.	R.Serlui B
20.	Nagaland (2)	85.	Doyang
		86.	Shilloi lake
21.	Odisha (3)	87.	Chilika
		88.	Ansupa
		89.	Bhitarkanika
22.	Punjab (5)	90.	Harike
		91.	Kanjli
		92.	Ropar
		93.	Keshopur
		94.	Nangal
23.	Rajasthan (6)	95.	Keoladeo National Park
		96.	Sambhar
		97.	Mansagar
		98.	Pichola
		99.	FatehSagar
		100.	UdaiSagar
24.	Sikkim (3)	101.	Gurudongmar
		102.	Khecheopalri
		103.	Tsomgo
25.	Tamil Nadu (4)	104.	Point Calimere
		105.	Pulicat
		106.	Pallaikarnai
		107.	koonthankulam
26.	Telangana (2)	108.	Pakhal
		109.	Kapra Lake
27.	Tripura (2)	110.	Rudrasagar
		111.	Dumboor
28.	Uttar Pradesh (13)	112.	Upper Ganga
		113.	Sur Sarovar
		114.	Nawabganj
		115.	Patna Bird Sanctaury
		116.	Saman
		117.	Sandi
		118.	Samaspur
		119.	SarsaiNawar
		120.	Bakhira
		121.	Suraha
		122.	Sheikha
		123.	Sauj
		124.	ParvatiAranga
29.	Uttarakhand (2)	125.	JhilmilJheel

30. West Bengal (3)	<u> </u>	Bhimtal East Kolkata Wetland	
		128.	Sundarbans
		129.	RabindraSarovar
31.	Chandigarh(1) (UT)	130.	Sukhna Lake